

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1918**  
TO BE ANSWERED ON THE 3<sup>RD</sup> MARCH, 2020

**SPECIAL AGRICULTURE PROTECTED ZONE**

1918. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has announced the Cauvery delta region in Tamil Nadu as a Special Agriculture Protected Zone;
- (b) if so, the details thereof; and
- (c) if not, the circumstances under which this announcement was made by the State Government of Tamil Nadu overriding the Union Government's prerogative?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): There is no proposal under consideration of Government of India to announce the Cauvery delta region in Tamil Nadu as a Special Agriculture Protected Zone.

Further, the subject relating to Land and its management falls within the jurisdiction of States as per Entry 18 of List II (State List) of the Seventh Schedule to the Constitution. The role of the Central Government in the field of land reforms is only of an advisory nature.

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